

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

247. MA/129/2019 CP/4546(MB)2018

IN THE MATTER OF

Nantissa Investments Ltd

... Petitioner

Vs

Kantilal Chhaganlal Securites Pvt Ltd & Anr

... Respondent

U/s 241(1),Sec. 242(4) of the Companies Act, 2013

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent:

ORDER

Due to paucity of time, the matter could not be taken up. List on **18.12.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/